

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 10

**C.P./ (IB)/3460/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **21.11.2022**

NAME OF THE PARTIES: - **Kalpesh J Shah VS Arch Pharmalabs Ltd**  
*Appearance (via video-conference):*

For the Applicant : Mr. Sumit Khanna, Advocate  
For the Respondent : Mr. Nausher Kohli, Advocate

Section 9 of the IBC, 2016

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ORDER

Heard Ld. Counsel for the Parties for a considerable time. Reserved for orders.

Parties are directed to place on record written submissions within a period of one week from today.

**Sd/-**

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SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare